

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:3047
ANSWERED ON:29.11.2010
CHILD TRAFFICKING IN NORTH EASTERN STATES
Meinya Dr. Thokchom

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether many children are brought from the North Eastern States to various cities of the country as domestic helpers;
- (b) if so, the details thereof; and
- (c) the steps taken up or contemplated to be taken up by the Government to check such illegal practice?

Answer

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT)

(a); No such incidence has been reported to Ministry of Labour and Employment, Government of India.

(b): does not arise.

(c): The Government has issued a Protocol to the State Governments on the procedure to be followed for repatriation of migrant children and their rehabilitation, which provides practical guidelines to key stakeholders on crucial issues relating to prevention, rescue repatriation and rehabilitation of trafficked and migrant child labour.